NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose -	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.16/	-	For Hearing	230/232	Arris India Pvt. Ltd.	

NAME (IN CAPITAL) SL.

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SAJI. P. JOHN
SPJ Legar Modesale A. Pa
2. J. Klangrich DL

ORDER

Counsel for petitioner is present UDC from ROC and RD office is present. Assistant from OL office is present. He requested time to nominate counsel for ROC and RD for filing report and for nomination of counsel. List it on

15/09/2017.

MEMBER(J)

MEMBER(T)